COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 80 OF 2018

Dated: 3rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Mr. Shubham Arya Mr. Pulkit Agarwal

Counsel for the Respondent(s) : ----

ORDER

The learned counsel, Mr. Pulkit Agarwal, appearing for the Appellant prays one week time to enable him to go through the relevant provisions to make his submissions in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is granted one week time to to enable him to go through the relevant provisions to make his submissions in this matter.

List this matter on 11.04.2018, as reqested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt